

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
17-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA(IBC) 101 /2022 & IA (IBC) 1198/2022 in CP(IB) No. 17/9/HDB/2020
U/s 9 of IBC, 2016

IN THE MATTER OF:

Thirumala Logistics Pvt Ltd

...Operational Creditor

Vs

Sathavahana Ispat Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 1198/2022

Ld. Counsel Mr. Shashank Agarwal for Resolution Professional present. Ld. Counsel Mr. for the Successful Resolution Applicant present. Heard in part and for continuation matter adjourned.

List the matter along with other pending IA on 24.11.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)